SL.No.27

**NATIONAL COMPANY LAW TRIBUNAL**
**HYDERABAD BENCH**
**COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)**
**CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 20.03.2023 AT 02:30 PM**

| | |
|---|---|
| **TRANSFER PETITION NO.** | |
| **COMPANY PETITION/APPLICATION NO.** | **CP (CAA) Merger & Amalgamation03/2023** |
| **NAME OF THE COMPANY** | **KMVK Agri Products Pvt Ltd (Transferor Co.1) & KMVK Foods Pvt Ltd (Transferor Co.2) & Lohiya Veg Oils Pvt Ltd (Transferor Co.3)& Lohiya Edible Oils Pvt Ltd (Transferee Co.)** |
| **NAME OF THE PETITIONER(S)** | |
| **NAME OF THE RESPONDENT(S)** | |
| **UNDER SECTION** | **230** |

## ORDER

At request, for the report of the RD, post on 20.04.2023, as a last chance.

Sd/-
**MEMBER (T)**

Sd/-
**MEMBER (J)**

Apoorva